

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 314 OF 2017 &
IA NO. 781 OF 2017

Dated: 18th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Diwakar Solar Projects Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission &Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Anand Srivastava
Mr. Nishant Talwar

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2

Mr. Ruchir Mishra
Mr. Sanjeev Saxena for R-3/MNRE

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-10 to R-12

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-13

ORDER

As agreed by learned counsel for the parties, list the matter on
04.12.2019.

(S. D. Dubey)
Technical Member

Pr/pk

(Justice Manjula Chellur)
Chairperson